NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Piper Serica Advisors Pvt. Ltd.

V/s. M/s. Skin Vitals Clinic Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

2000 6(1)

Mr. Piyash Rahefei ilb. Hr. D. P. Oesar Advocale for Responsestoro. 2

Adv. Ganish lyn Adv for Petitioners above

ORDER

TCP 85//397-398/CLB/MB/MAH/2014

- The Learned Representative for both the sides are present. 1.
- For want of time. Adjourned for Final Hearing on 7th July, 2017. 2.

Dated: 20.04.2017

Sd/ L M.K. Shrawat Member (Judicial)